- economy class Basic Fare. The discount is offered to those who have completed 63 years of age on the date of commencement of journey.
- Senior citizens can also avail multi-level fares offered by Air India on each sector for travel on domestic sectors, starting from a low level advance purchase fares which facilitate early selling to the highest one.

Sub-Plan for Scheduled Castes

1358. SHRI JESUDASU SEELAM: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the current practice of implementing the Sub-Plan for Scheduled Castes; and
- (b) whether there is any proposal to bring legislation of Sub-Plan for Scheduled Caste (SC) for effective gap filling in the development indices between the members of SC community and the rest of the society and if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The Planning Commission has issued revised guidelines for implementation of SCSP to the Central Ministries/Departments and States/UTs, *vide* its O.M. dated 11.02.2014 and 18.06.2014 respectively, for earmarking outlays for SCSP, to *inter-alia* estimate gaps, prioritize development needs of the SCs and orient the Schemes to bridge the gaps. The Schemes designed under SCSP should yield direct and quantifiable benefits to SC individuals, SC household and SC habitations. The funds so earmarked shall be non-divertible.

Central Ministries/Departments and States/UTs are advised from time to time to adhere to the guidelines of the Planning Commission for formulation, implementation and monitoring of the SCSP and for optimal utilization of funds. Further, while discussing Annual Plan proposal of States/UTs, the issue is discussed and States/UTs are impressed upon to ensure spending of funds for SCs in the States/UTs. Also, every year in the Union Budget, Statement-21 of the Expenditure Budget, Vol.-I contains detailed information regarding allocation and expenditure made under Scheduled Castes Sub Plan by the Central Ministries/Departments.

(b) Final decision in this regard has not been taken by the Government.

Menace of drug and alcohol addiction

- 1359. DR. CHANDAN MITRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether it is a fact that the funds allocated for prevention of alcoholism and drugs abuse remain grossly underutilized for the last several years;

- (b) if so, the details of funds allocated/released/utilized for the purpose during the last three years along with the reasons therefor;
- (c) whether the number of drug and alcohol users is also mounting for the last several years, if so, the reasons for Government inaction in the matter; and
- (d) the fresh steps taken by Government to curb the menace of drug and alcohol addiction, especially among young generation?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) The details of the funds allocated and released under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse during the last five years are as follows:

(₹ in crore)

Year	Budget	Revised	Grants	Percentage
	Estimates	Estimates	Released	of funds
	(B.E.)	(R.E.)		utilized with
				respect to RE
2009-10	35.00	25.00	22.79	91.16%
2010-11	41.00	31.00	29.31	94.54%
2011-12	41.00	35.50	35.33	99.52%
2012-13	40.00	18.00	17.92	99.55%
2013-14	45.00	28.12	25.40	90.32%

- (c) There is no authentic data available in this regard.
- (d) The Department has taken the following steps to create awareness in society especially among young generation about the ill-effects of alcoholism and drug abuse:
 - (i) Under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse, NGOs/Voluntary organizations conduct programmes to create awareness and educate people about the ill effects of Alcoholism and Substance (Drugs) Abuse on the individual, family, work place and the society at large.
 - (ii) International Day against Drug Abuse and Illicit Trafficking is observed on 26th June each year. As part of this programme, rallies, paintings campaign,

- workshops, seminars etc. are organized at the National as well as State level. On this occasion, National Awards for outstanding services in the field of Prevention of Alcoholism and Substance (Drugs) Abuse are conferred to the Individuals and Institutions to encourage them and recognize their efforts.
- (iii) The National Institute for Social Defence, under the Ministry in collaboration with Regional Resource and Training Centres and other collaborating partners organizes sensitization programme in Schools and Colleges.
- (iv) Information regarding ill-effects of alcoholism and drug abuse is also disseminated in regional languages through the All India Radio programme "Sanwarti Jayen Jeevan Ki Rahen".
- (v) As the problem of alcoholism and drug abuse was reported to be high in the States of Punjab and Manipur, the Ministry had in the year 2011-12, conducted an awareness generation programme in these two States which covered ten districts of Punjab and seven districts of Manipur. These programmes were conducted through the Nehru Yuva Kendra Sangathan (NYKS). In October 2014, the Ministry has assigned to the NYKS, the task of awareness generation in eleven districts of Punjab and for sustaining the awareness generation programme conducted in ten districts in 2011-12.

Development of differently-abled

- 1360. DR. V. MAITREYAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether the Union Government is taking all necessary steps to provide the differently-abled people and persons with multiple disabilities an opportunity in education and employment, if so, the details thereof;
- (b) the list of schemes and projects implemented by Government to improve the educational, socio-economic status of differently-abled persons in the country:
- (c) whether Government has any research and census report on the differentlyabled population in the country, if so, the details thereof; and
- (d) the total amount allocated in the last five years for the development of differently-abled in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) The primary responsibility for